

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:806

ANSWERED ON:14.08.2012

COMPENSATION FOR DAMAGE TO CROPS

Dhotre Shri Sanjay Shamrao;Wankhede Shri Subhash Bapurao

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether the Union Government has formulated any scheme in coordination with the State Governments to provide compensation to farmers for damage to their crops; and

(b) if so, the details and the criteria thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): To protect the yield losses to standing crops of the farmers due to non-preventable causes including natural calamities and adverse weather conditions, Ministry of Agricultural has been implementing 4 schemes namely (1) National Agricultural Insurance Scheme (NAIS); (2) Modified National Agricultural Insurance Scheme(MNAIS); (3) Pilot Weather Based Crop Insurance Scheme (WBCIS) and (4) Coconut Palm Insurance Scheme (CPIS). The details of these Schemes are annexed.